

(a) the number of C.T. (Computer Tomography) scanners-x' ray equipment in the country at present ;

(b) whether Government have banned the import of C.T. scanners ; and

(c) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) Precise information about the total number of scanners present in the country is not available. However, 53 licences for import of Whole Body Scanners have been issued during the period 1984-85 to 1987-88 (till date),

(b) No, Sir.

(c) Does not arise.

#### **DRI Raids on Churhat Agents in Delhi**

5388. SHRI C. JANGA REDDY :  
SHRI RAM BAHADUR  
SINGH :

Will the Minister of FINANCE be pleased to state :

(a) whether the Directorate of Revenue Intelligence (DRI) had raided the New Delhi premises of the Agents of Churhat Children Welfare Society of Madhya Pradesh ; and

(b) if so, when the premises raided and the findings along with the follow-up action taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) No, Sir.

(b) Does not arise.

#### **Equitable Sanctioning of Grants in-Aid to States/Union Territories**

5389. SHRI V. SOBHANADREESWARA RAO : Will the Minister FINANCE be pleased to State :

(a) the steps taken to maintain close coordination and liaison among various Ministries in disbursing grants-in-aid in different spheres ; and

(b) the steps taken for equitable sanctioning of grants-in.aid as far as possible to various States and Union Territories ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) ; (a) Grants-in-aid pertaining to recommendations of the Finance Commission as also Central assistance for State plans and natural calamities relief are disbursed by the Ministry of Finance after watching closely the resources position of States. As regards grants-in aid under Centrally Sponsored Schemes and other non-Plan grants, these are disbursed by the concerned Ministries in Line with detailed programmes/projects administered by them and hence concerned Ministries take care to ensure that there is coordination in the implementation of the various elements of their programmes

(b) Revenue gap grants, up-gradation grants, committed liability grants and net interest liability grants have been determined by Finance Commission in its report in line with broad criteria. Central assistance for State Plans is determined in line with the revised Gadgil formula approved by the National Development Council on the basis of fixed norms. The grant component of Central assistance for State Plans is 30% in respect of non-special category States and 90% in respect of some special category States. Margin money grants for calamity relief have been fixed by the Finance Commission on the basis of certain criteria. Non-Plan grant assistance for calamities other than drought and the grant element of Central assistance for drought relief form part of the schemes approved by the 8th Finance Commission. Centrally Sponsored Schemes administered by various Ministries also have a grant element and the schemes are allotted to States on the basis of general criteria fixed by keeping in mind the potential and needs of individual States. Hence adequate steps are being taken to ensure that grants-in-aid are sanctioned to States and U Ts. as equitably as possible.

#### **Export of Tuna Fish**

5390. SHRI P.M. SAYEED : Will the Minister of COMMERCE be pleased to state ;